GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.†4607 ANSWERED ON 22.07.2019

POLICY ON PILGRIMAGE

†4607. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has taken cognisance of the natural calamities continuously occurring for the last few years during the pilgrimages in hilly areas;
- (b) whether the Government is reviewing the policy on pilgrimages in these areas;
- (c) if so, the details thereof;
- (d) whether the Government is making special efforts to control the number of devotees during pilgrimages and to ensure the safety of women, children and elderly people in case of calamities and to provide health facilities to them;
- (e) if so, the details thereof; and
- (f) the details of the number of casualties of pilgrims during various pilgrimages during the last three years along with the details of compensation given to them?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI PRAHLAD SINGH PATEL)

(a) to (d): Ministry of Tourism does not have any policy/scheme on pilgrimage or religious tours.

The 'Public Order' and 'Police' are State subjects. As such, safety and security of tourists including Pilgrimage tourists are the primary responsibility of the State Governments/Union Territories.

(e) and (f): Ministry of Tourism does not compile any data regarding the number of casualties of pilgrims during various pilgrimages and amount of compensation paid to their families.
